

Hon'ble Supreme Court has given a direction to the States and Central Government, if so, the details thereof;

(b) why these directions have not been implemented so far, the State-wise details thereof; and

(c) what is the view of Government of India in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY) : (a) to (c) The direction of the Hon'ble Supreme Court in WP (C) No.14 of 2008 dated 19.04.2010 was for the State Governments, Union Territory Administrations and the Director Generals of Police to ensure macro implementation of the statutory provisions. There was no direction to the Central Government. The information regarding the implementation of the direction of Hon'ble Supreme Court by the State Governments/Authorities is not maintained centrally. The Government of India however issues suitable advisories to the States Governments/ Union Territory Administrations for the proper implementation of the existing legal provisions and directions of the Apex Court in letter and spirit.

Plan to regularise SPOs in Jammu and Kashmir

662. SHRI SHAMSHER SINGH MANHAS : Will the Minister of HOME AFFAIRS be pleased to state:

(a) how many SPOs are doing their duties in Jammu and Kashmir State;

(b) whether there is any programme to regularise these SPOs;

(c) if so, by when and the details thereof;

(d) if not, the reasons therefor; and

(e) as these SPOs have been working for past more than 10 years and their future is lurking in the dark with the paltry salary of ₹ 3000 per month?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY) : (a) The total strength of Special Police Officers (SPOs) in the State of Jammu and Kashmir is 25,474.

(b) to (e) As per report of the State Government of J and K, a comprehensive policy has been put in place in the year 2009 for absorption/conversion of SPOs as constables/ followers. The policy provides for:

(1) Conversion/absorption of SPOs (with minimum three years of engagement) upto 15% of the available vacancies as constables/followers on the basis of their :

- (i) Excellence in counter-insurgency operations.
- (ii) Excellence in sports and should have won 1st, 2nd or 3rd positions in individual or team events at the State or National level. The age limit and the minimum qualification for conversion as constables from either of the two sources is 37 years and Middle Pass respectively.

(2) Conversion/appointment of SPOs (with minimum three years of engagement) as followers, who possess ITI diploma in different trades or AICTE recognized diploma in computers subject to their qualifying in trade test.

There is no age limit and/or requirement of educational qualification for appointment of SPOs as followers from any of the above sources.

SPOs who have crossed the age limit of 28 years but are within 37 years of age and have completed three years of continuous engagement, are eligible to apply for appointment/regularization to the post of constables/followers. The recruitment through this source should not exceed 15% of the available vacancies.

Task force to check crime against children

663. SHRI VIJAY JAWAHARLAL DARDA : Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether government is aware that more than 875 cases of molestations and 805 cases of rape with minors were reported in Delhi till October last year;
- (b) if so, the details of crimes against children during this year in the country;
- (c) whether Government proposes to set up a task force to check the crimes against children;
- (d) if so, the details thereof and if not, the reasons therefor, and
- (e) what has been done by Government to rehabilitate minor victims and provide them medical and psychological help?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY) : (a) and (b) As per information provided by the National Crime Records Bureau (NCRB), a total of 644 cases of rape of children and 744 cases of assault on women (girl child) with intent to outrage her modesty